CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No. 487 of 1995

Tuesday this the 2nd day of May, 1995.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

K.A.Raghavan, Senior Chargeman (Engine Fitting) Naval Ship Repair Yard, Naval Base, Cochin res. at Kalappurackal House, Nettoor PO (Via) Maradu, Cochin-682304.

.... Applicant

(By Advocate Mr. K.V. Navaneethan)

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- Union of India represented by the Secretary, Ministry of Defence, New Delhi.
- 2. The Flag Officer Commanding/Chief Headquarters Southern Naval Command, Kochi-4.
- Commodore Superintendent, Naval Ship Repair Yard, Kochi-4.

... Respondents

(By Advocate Mr. S.Radhakrishnan, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that the vacancy of Foreman (Engine Fitting) that has now arisen has to be filled up by promotion. Whether a post should be filled up by promotion or by direct recruitment is basically a question of fact and that must be decided by the competent authority.

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- 2. Applicant has made A3 representation voicing his grievances and that is pending consideration before the second respondent. Second respondent will examine A3 and pass appropriate orders thereon within ten weeks from today. Unless it is essential to fill up the vacancy in the meanwhile, it will not be filled up, and if it is to be filled up, it will be filled up on a provisional basis and the appointee will be informed so.
- 3. With the aforesaid directions, we dispose of the application. No costs.

Dated the 2nd day of May, 1995.

S.P. BISWAS

S.P. BISWAS ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

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